

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.12.2020 at 2.30 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CA/459/2020
PETITION NUMBER :
NAME OF THE APPLICANT : Telus Solutions Pvt Ltd
NAME OF THE RESPONDENT : RoC, Chennai
UNDER SECTION : 252 Of CA 2013

ORDER

None appears for the Petitioner. However, in the records it is seen that the RoC has filed the report. In the circumstances, post this matter for hearing on **18.12.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

gmk